

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1222/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE PARTIES:

S: DB View Infracon Pvt.Ltd. V/s. Astro Agro & Allied Industries Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

8h

Mr. Jejeebhoy ilb blanchal Partners for the Coy. Debtor Sr. Coursel Mr. De Vibre

Niran Shalh Nouisher Konli 1/b DSK Legal for the Financial Creditor

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ORDER C.P. No. 1222/I&BC/NCLT/MB/MAH/2017

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- Learned Representative from the side of the Petitioner and Respondent are present.
- 2. At the request of the Ld. Representative of the Respondent matter is adjourned to **16.08.2017** to come up "First on Board".

Sd/-

Sd/-Bhaskara Pantula Mohan Member (Judicial) Dated : 11.08.2017.

M.K. Shrawat Member (Judicial)